

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/021/00362/2020



HYDERABAD, this the 22nd day of July, 2020.

THE HON'BLE MR. ASHISH KALIA : JUDICIAL MEMBER
THE HON'BLE MR.B.V.SUDHAKAR : ADMINISTRATIVE MEMBER

Dr.Raghuvir Prasad Mathur
S/o Late Ishwari Prasad Mathur,
59 years, Occ : Scientist G,
O/o Defence Metallurgical Research Laboratory (DMRL),
Kanchanbagh, Hyderabad-500 058.

(By Mr.Raghuvir Prasad, party-in-person) ...Applicant

Vs.

1. Union of India,
Rep by its Secretary,
Ministry of Defence, Department of Defence Research and
Development, DRDO HQ, DRDO Bhawan, Rajaji Marg,
New Delhi.
2. The Director,
Defence Metallurgical Research Laboratory (DMRL),
Kdanchanbagh, Hyderabad-500 058.

(By Advocate :Mrs.K.Rajitha, Sr.CGSC) ...Respondents



**Oral Order
(per Hon'ble Mr.B.V.Sudhakar, Administrative Member)**

Through Video Conferencing

Heard Dr.Raghuvir Prasad, applicant appearing in person and Mrs.K.Rajitha, learned Sr. Central Govt. Standing Counsel for Respondents.

2. The applicant submitted that he would like to withdraw the O.A. He is permitted to do so with liberty to file fresh O.A. Accordingly the OA is dismissed as withdrawn with liberty to file fresh O.A.

3. In the circumstances of the case, there shall be no order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVEMEMBER

(ASHISH KALIA)
JUDICIALMEMBER

vl.

